

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ARM & HAMMER ANIMAL NUTRITION PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Arm & Hammer Animal Nutrition Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08 th March 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi
4.	CORPORATE IDENTITY NUMBER /	U74900DL2016PTC292260
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	E-561-A,S/F, L/S, F side, Sector 7 Dwarka, Palam Ext, Sahid Rampal Chowk, New Delhi 110045,India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11 th March, 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr Amit Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: amitjain32@gmail.com Project specific email: ahan.vl2026@gmail.com Mobile: 9818582552 Registration number: IBBI/IPA-001/IP-P02836/2023-2024/14369 AFA Valid upto: 31.12.2026
8.	LAST DATE FOR SUBMISSION OF CLAIMS	9 th April 2026

Notice is hereby given that **Arm & Hammer Animal Nutrition Private Limited** has commenced voluntary liquidation on **11th March, 2026**.

The stakeholders of **Arm & Hammer Animal Nutrition Private Limited** are hereby called upon to submit a proof of their claims, on or before **9th April, 2026** to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.



AMIT JAIN
Insolvency Professional
IBBI/IPA-001/IP-P02836/2023-24/14369

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Arm & Hammer Animal Nutrition Private Limited



AMIT JAIN
Insolvency Professional
IBBI/PA-001/IP-P02836/2023-24/14369

Date : 13/03/2026
Place: New Delhi

Amit Jain
Liquidator
Reg No: IBBI/PA-001/IP-P02836/2023-2024/14369
AFA No: AA1/14369/02/311226/108802